

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/274/ (IB)/2017
NAME OF THE PETITIONER(S) : MUDIT BHATNAGAR
NAME OF THE RESPONDENT(S) : ECOFIL TECHNOLOGIES INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	ASWINI. S For M/s For Mandal & Associates	Counsel for Petitioner	S. Aswini
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ORDER

Counsel for petitioner present and prayed time for making submissions. Time extended at request. Put up on 08.11.2017 at 10.30 A.M.

—sd—
K Anantha Padmanabha Swamy
Member (Judicial)

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